

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): The following

thermal power projects in Rajasthan State were techno-economically cleared by CEA and also sanctioned by Planning Commission during 1991-92..

	<i>Name of Project</i>	<i>Capacity</i>	<i>Date of sanction</i>
1.	Barsingar lignite based TPS-Rajasthan (NDC)	2X120 MW	23.4.91
2.	Suratgarh TPS St.I	2X250 MW	13.11.91

The time taken for the pending projects to be techno-economically cleared by the Central Electricity Authority would depend upon on several factors including the comprehensiveness of the project reports received from the project authorities, time taken by the project authorities in replying to various comments/observations of the CEA/ CWC, availability of various inputs and clearances such as fuel availability; transportation of coal, gas etc., port facilities, water availability etc., clearance from E & F angles, State Pollution Control Boards and National Airport Authority etc. After clearance by Central Electricity Authority the proposal would be sent to Planning Commission for investment approval.

#### **Rehabilitation of Mentally Retarded Persons**

2893. SHRIMATI VASUNDHARA RAJE: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to introduce some new programmes for the rehabilitation of the mentally retarded persons;

(b) if so, the details thereof;

(c) the amount allocated for each of these programmes, separately; and

(d) the time by which these are likely to be implemented?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) to (c). New Schemes for implementation during the VIII Plan have been formulated for finalisation in consultation with Planning Commission and the Finance Ministry.

[*Translation*]

#### **Public Call offices in Post Offices in Haryana**

2894. SHRI DHARAMPAL SINGH MALIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the facility of public telephones (public call office) is available in all the post offices/sub post offices in Haryana;

(b) if so, the details thereof, district wise; and

(c) if not, the details of the steps proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) and (b). Out of 432 post offices in Haryana Postal Circle, public call offices facility is available in 365